

(c) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (c). No proposal, having similar features, has been received from any other State.

(b) Does not arise.

Unauthorised Guest Houses in Delhi

1805. SHRI AJOY BISWAS : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) the number of unauthorised Guest Houses functioning in Delhi as on 30th September, 1985; and

(b) the steps Government have taken against unauthorised guest house ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) and (b). Information is being collected from Delhi Administration and will be laid on the Table of the House.

Promotion of Tourism in the Country in Sixth and Seventh Plan

1806. SHRI SATYAGOPAL MISHRA : SHRI R.P. DAS :

Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) the amount spent for the promotion of tourism in the country by the Union Government during the Sixth Five Year Plan, State-wise details thereof; and

(b) the proposals and the amount to be spent on tourism by Government during the Seventh Five Year Plan, State-wise details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) A statement giving details of expenditure incurred on development of tourism infrastructure in various

States/Union Territories in the Sixth Five Year Plan (1980-85) is given below.

(b) Provision of the funds for the development of tourism is not made on State-wise basis. Allocation for Seventh Five Year Plan for Tourism in the Central Sector (Department of Tourism Development Corporation and Hotel Management and Catering Technology Unit) is Rs. 138.68 crores. During the Seventh Plan a selective approach is proposed for development of infrastructure at the centres of tourist interest in consultation with the State Governments, promotion of domestic tourism, development of beach resorts, improvement of facilities for Himalayan trekking and water sports, preservation of national heritage areas, flood-lighting of monuments, development of Buddhist tourism, construction of Yatri Niwases to provide budget accommodation, construction of Yatrikas/dharamshalas at pilgrim centres, improvement in the quality of surface transport facilities, development of wildlife tourism, professionalisation of service in tourism and travel industry, production of quality publicity material and increased overseas promotional efforts and publicity.

Statement

Expenditure incurred during 6th Five Year Plan (1980-85)—Department of Tourism

(Rs. in lakhs)

Sl. No.	Name of the State	Amount spent (during the Sixth Plan)
1	2	3
1.	Andhra Pradesh	1.94
2.	Assam	24.08
3.	Bihar	99.96
4.	Gujarat	14.66
5.	Himachal Pradesh	20.56
6.	Jammu & Kashmir	58.62
7.	Karnataka	53.16
8.	Kerala	6.30
9.	Madhya Pradesh	92.64
10.	Maharashtra	15.47

1	2	3	1	2	3
11.	Manipur	15.18	13.	Rajasthan	65.24
12.	Meghalaya	13.48	14.	Tamil Nadu	100.84
13.	Nagaland	16.96	15.	Uttar Pradesh	167.33
14.	Orissa	49.07	16.	West Bengal	69.22
15.	Rajasthan	67.58	17.	Delhi	4289.77
16.	Sikkim	7.00	18.	Chandigarh	13.24
17.	Tamil Nadu	10.62	19.	Pondicherry	13.28
18.	Tripura	7.86	20.	Arunachal Pradesh	10.05
19.	Uttar Pradesh	160.14			
20.	West Bengal	34.92			
21.	Andaman & Nicobar Islands	27.74			
22.	Goa Daman & Diu	46.15			
23.	Arunachal Pradesh	16.00			
24.	Delhi	10.16			
25.	Mizoram	6.00			

Statewise details of grant in aid released to the Institutes of Hotel Management and Food Craft Institutes during the Sixth Five Year Plan (1980-85)

Statewise Capital Plan expenditure incurred by ITDC during Sixth Plan (1980-85)

(Rs. in lakhs)

Sl. No.	Name of the State	Plan expenditure during Sixth Plan (1980-85)
1	2	3
1.	Andhra Pradesh	23.84
2.	Assam	45.91
3.	Bihar	52.09
4.	Himachal Pradesh	0.31
5.	Jammu & Kashmir	17.86
6.	Karnataka	128.90
7.	Kerala	22.30
8.	Madhya Pradesh	84.12
9.	Maharashtra	115.57
10.	Meghalaya	0.20
11.	Orissa	116.65
12.	Punjab	0.39

Sl. No.	State/Union Territory	Amount of grant-in aid released during the Sixth Plan (1980-85)
1.	Chandigarh	2.99
2.	Delhi	161.65
3.	Goa	37.60
4.	Andhra Pradesh	24.25
5.	Assam	5.22
6.	Bihar	17.94
7.	Gujarat	19.72
8.	Himachal Pradesh	9.40
9.	Jammu & Kashmir	30.62
10.	Karnataka	29.37
11.	Kerala	0.22
12.	Madhya Pradesh	12.07
13.	Maharashtra	64.62
14.	Orissa	69.01
15.	Rajasthan	3.00
16.	Tamil Nadu	62.85
17.	Uttar Pradesh	17.05
18.	West Bengal	104.81